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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00341/2019**

Thursday, this the 23<sup>rd</sup> day of May, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

Sreedharan P.K (HR No.199312071)  
Telecom Technician  
O/o SDE (Groups), BSNL, Nanminda,  
Residing at Srigar Manarukandy  
Mangadu, Kozhikode – 673 574 (Ph.No.9947108988)

..... **Applicant**

**(By Advocate Mr.Sharan Shahier)**

**V e r s u s**

1. Union of India, represent by the Secretary  
Department of Telecom  
Sanchar Bhavan, 20 Asoka Road  
New Delhi – 110 001
2. Bharath Sanchar Nigam Limited  
Corporate Office Sanchar Bhavan  
New Delhi – 110 001  
represented by Managing Director
3. Accounts Officer  
O/o.General Manager Telecom  
BSNL, Calicut – 673 001

..... **Respondents**

**(By Advocate – Mr.N.Anilkumar,SCGSC for R1 & Mr.Pradeep Krishna for R 2&3)**

This Original Application having been heard on 23.5.2019, the Tribunal on the same day delivered the following:

**OR D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Heard Mr.Sharan Shahier, learned counsel for the applicant. It is seen that the applicant is raising the same demand as had been raised in O.A 180/255/2019, wherein

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the respondents had been directed to consider the representation filed by the applicant and communicate the decision on the same within 30 days of receipt of a copy of that order. This Tribunal has no further information regarding the implementation of that order. In the meanwhile, applicant has filed yet another Original Application No.180/341/2019 i.e, this Original Application, which has come up for admission hearing today.

2. As the issue had already been considered by this Tribunal in O.A 180/255/2019, this Original Application is dismissed with liberty to the applicant to move an appropriate petition.

3. The Original Application stands dismissed. No costs.

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - A true copy of the order of granting temporary status dated 30.1.1990

Annexure A2 - True copy of the Memorandum No.1327/93-94/001 dated 05.05.1993

Annexure A3 - Memo No.CT/GMT/EEF-6113/53 dated 16.5.2000 issued by the 1<sup>st</sup> respondent according grade promotion to the post of Telecom Mechanic vide

Annexure A4 - A true copy of some of the pay slips of the applicant from February 2010

Annexure A5 - A true copy of the representation dated 16.10.2018 preferred by the applicant to the 3<sup>rd</sup> respondent

Annexure A6 - A true copy of the letter No.Estt/Ec-3/5703/2018-19/2 dated 02.02.2019 issued by the 3<sup>rd</sup> respondent

Annexure A7 - A true copy of the representation dated 8.2.2019

Annexure A8 - A true copy of the order dated 9.4.2019 in O.A 180/255/2019

Annexure A9 - A true copy of the reply dated 26.2.2019 issued by the 3<sup>rd</sup> respondent.

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